NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA NO. 67/2017

Amrex	Marketing	Private	Ltd.
-------	-----------	---------	------

...Petitioner

Versus.

Akal Spring Ltd. & Ors.

...Respondents

Present:

Mr. Animesh Sharma, Advocate for petitioner. Mr. Jagjit Singh, Advocate for Mr. D.S. Sobti,

Advocate for respondents No.1 to 4.

Reply has already been filed by the respondents. On request of learned counsel for the parties matter adjourned to 22.08.2017 for arguments.

(Justice R.P. Nagrath)
Member (Judicial)

August 04, 2017